

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

DA 109/95.

(80)
Dt. of Order: 27-1-95.

1. K. Sobha
2. Ch. Ushasree
3. D. Mary Madhavi Latha
4. K. Adarsh Kumar
5. D. Sarada Devi
6. G. Nageswari
7. C. Sridevi
8. B. K. Annapurna
9. I. R. V. S. Raju
10. G. Sai Bhagavan
11. P. Nageswararao
12. K. Narayanarao
13. P. Narasimharao
14. P. Narasimha Reddy
15. N. Srikrishna
16. S. Markandeya
17. J. Surash Babu
18. D. Divakar
19. C. V. Balaram
20. J. B. Josephs
21. A. Satyanarayana
22. P. S. Murali
23. G. Sachidevi
24. S. Saheeda Begum
25. B. Sanjeevarao
26. P. Om kumar
27. B. Lakshmi Prasad.
28. D. Rajaratnam.
29. S. S. Hussain
30. D. J. D. Vara kumar
31. K. Vidyadhararao.
32. K. Kesar Raju
33. K. Krishna Murthy
34. V. Sobhana Chalam
35. G. Pandu
36. Abdul Rahman
37. K. V. Raju
38. G. V. Ramana
39. G. Pedakapu
40. G. Balakishan

41. G. Sambasivarao.
42. A. Vankateswararao
43. T. V. V. Satyanarayana
44. Ch. V. Nancharaiiah.
45. K. Apparao
46. K. Satyanarayana.
47. P. V. I. S. L. Sarma
48. K. Hema Sakhar
49. R. Prasada Rao
50. Ch. R. G. Deekshittulu.
51. G. Venkatarao.
52. L. U. Babji.
53. J. V. Ramana.
54. M. Trimurthulu
55. G. Nagaraju.
56. B. Apparao
57. U. Someswararao.
58. D. V. V. T. Satyanarayana.
59. V. Satyanarayana Raju
60. S. Ratnakar rao.
61. K. Vasudevarao
62. R. Subbarao
63. U. Mohanrao
64. G. K. Ramesh
65. V. Viswaswararao.
66. N. V. S. Prasad.
67. B. Narasa Reddy
68. A. Vijaya krushna
69. P. Atchanna.
70. K. Bhaskararao
71. N. Vankateswararao
72. M. V. Mohan
73. K. Vankateswararao
74. B. V. Narayana
75. V. M. V. Mohanrao
76. M. Venkatanarayana
77. N. V. S. S. P. R. V. Prasad
78. B. V. Seshaiiah
79. V. Butchibabu

Contd: ...2/-

81. S.Ramesh
82. T.Ramachandraro
83. T.Mohanrao
84. D.Dharmarao
85. J.Prasad
86. A.X.R.Ramachandraro
87. P.M.Vittal Rao.
88. K.Suresh
89. G.Yadaiah.
90. A.Seetharamarao
91. K.Sivajiro
92. T.Balagangaiah
93. U.Brahmaiah
94. A. Mahabub Sharief
95. V.Padmaja
96. C.Krishnaiah
97. S.Abdul Kareem
98. P.Venkateswarlu
99. G.Hanumanthareddy.
100. M.Venugopala Reddy
101. KVVN Hanumantharao
102. Md. Mazaruddin
103. B.Surender singh
104. M.Ramanaiah
105. Md. Khaja Moinuddin.
106. D.Sampathrao.
107. M.Muralidhar.
108. A.Lingaiah.
109. B.Rangeetham
110. G.Prabhakararao
111. M.Maloor
112. A.Venugopala Raju
113. G.Subramanyam.
114. K.Dhananjayan.
115. D.E.Murugan
116. C.Sankara prasad
117. M.V.Ramana Babu
118. S.Anand
119. K.S.R.Prasad
120. T.Subrahmanyam.
121. Ch. Rajeswararao
122. D.Kumaraswamy Reddy
123. M.Sivayya
124. B.Raja Sekhar
125. B.Veerarajanyulu
126. A.Ramachandraro
127. K.Luthraju
128. K.Jalaiah
129. Sk. Jani Saheb.
130. G.Ankaiah
131. I.S.R.Prasad
132. S.Yanadireddy
133. U.V.Mohan Rao
134. S.Girishbabu
135. M.Venkateswarlu
136. Smt. B.Sasharatnam

APPLICANTS

: 3 :

And

1. Union of India, rep by the Secretary, Telecommunications, Sanchar Bhavan, Ashoka Road, New Delhi-001.
2. The Chief General Manager, Telecommunications, A.P.Circle, Hyd.
3. Divisional Engineer, Telecom, Supervising officer for Screening Test to the Cadre of J.T.O. at Vijayawada
4. Divisional Engineer, Telecom, SBP, Supervising officer for Screening Test to the Cadre of J.T.O. at Elugu.
5. Telecom District Engineer, Supervising Officer for Screening Test to the cadre of J.T.O. Warangal.
6. Divisional Engineer(SBP), Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O. at Guntur.
7. Divisional Engineering(SBP), Telecom, Supervising officer for screening Test to the Cadre of J.T.O. at Sae Tirupathi.
8. Divisional Engineer(Internal), Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O. at Secunderabad/ Hyderabad
9. Divisional Engineer(SBP), Telecom, Supervising officer for Screening Test to the Cadre of J.T.O. at Visakhapatnam
10. Divisional Engineer(SBP, Telecom, Supervising officer for Screening Test to the Cadre of J.T.O. at Rajahmundry.

...

Respondents

Counsel for the Applicants : Sri. P.M.A.Christian
Counsel for the Respondents : Sri. N.R.Devaraj, Sr. CGSC

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vicechairman
Hon'ble Mr. R.Rangarajan, Administrative Member

DA No.109/95.Dt. of Order:27-1-95.

(Order passed by Hon'ble Shri Justice V.Neeladri Rao,
Vice-Chairman)

* * *

This Original Application is filed assailing the order dt.25-1-95 in proceedings No.12-1/94-DE, issued by the Govt. of India, Department of Telecommunications, Departmental Examination Section, Dak Bhavan, Parliament Street, New Delhi. The learned standing counsel for the Respondents states that he received message by fax in proceedings No.12-1/94 DE dt.27-1-95 issued by the Govt. of India, Department of Telecommunications, Departmental Examination Section, Dak Bhavan, Parliament Street, New Delhi.

to supra is cancelled in view of the judgment dt.23-1-95 on the file of the Central Administrative Tribunal, Ernakulam Bench and it had been decided to allow all T.T.A.s to appear at the scheduled screening test to be conducted on 29-1-95 if they have been already issued ^{hall tickets} ~~all permits~~ for the same.

3. ^{It is stated that} The applicants are also the T.T.A.s. It is stated that these applicants have applied by 3-1-95, the last date prescribed for appearing for the screening test to be conducted on 29-1-95 and some of them were already given hall tickets and in view of the order dt.25-1-95 referred to supra, the rest were not given hall tickets.

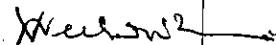
4. Sri N.R.Devraj, learned standing counsel for the Respondents submit that even before 25-1-95 hall tickets were prepared and despatched even in regard to TTAs, whose applications were in order and received in time, to the concerned centres. It is further stated that all the concerned officers at the concerned Centres will be instructed to deliver the hall tickets to the concerned applicants half an hour earlier to the time of the commencement of the examination on 29-1-95.

5. In view of the above averments for the respondents, no direction need be issued. The Original Application is closed accordingly at the admission stage. No order as to costs.

6. As the Original Application is disposed of, the learned counsel for the applicant is free to get it advertised in the Newspapers, through Television or Radio so as to enable the concerned to know about the same./



(R.RANGARAJAN)
Member (A)



(V.NEELADRI RAO)
Vice-Chairman

Dt. 27th January, 1995.
Dictated in Open Court.

avl/


DEPUTY REGISTRAR(D)

contd... 6/-

Copy to:

1. The Secretary, Telecommunications, Sanchar Bhavan, Union of India, Ashoka Road, New Delhi - 110 001.
2. The Chief General Manager, Telecommunications, Andhra Pradesh Circle, Hyderabad.
3. The Divisional Engineer, Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O., Vijayawada.
4. Divisional Engineer, Telecom, SBP, Supervising Officer for Screening Test to the Cadre of J.T.O., Eluru.
5. Telecom District Engineer, Supervising Officer for Screening Test to the Cadre of J.T.O., Warangal.
6. Divisional Engineer (SBP), Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O., Guntur.
7. Divisional Engineer, (SBP), Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O., Tirupathi.
8. Divisional Engineer (Internal) Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O., Secunderabad/Hyderabad.
9. Divisional Engineer (SBP), Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O., Visakhapatnam.
10. Divisional Engineer, (SBP), Telecom, Supervising Officer for Screening Test to the Cadre of J.T.O., Rajahmundry.
11. One copy to Mr. P.N.A. Christian, Advocate, 10-3-1/3, 1st Floor, East Marredpalli, Secunderabad.
12. One copy to Mr. N.R. Devraj, Sr. CGSC, CAT, Hyderabad.
13. One copy to Library, CAT, Hyderabad.
14. One spare copy.

Placed for
27/11/55

TYPED BY
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COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

C.C. 1604
Justice V. Neelodri Rao (V.C)

THE HON'BLE MR. A. V. HARIDASAN : MEMBER (S)

AND

R. Ranganathan

THE HON'BLE MR. A. B. GOPI : MEMBER (A)

DATED : 27-1-95

ORDER/JUDGEMENT.

M.A./R.P./C.P. NO.

in

O.A. NO. 109/95

Admitted and Interim directions
issued

Allowed

Disposed of with Directions *of the*

Dismissed *admission stage.*

Dismissed as withdrawn

Dismissed for Default.

Rejected/Ordered

No order as to costs.

[Signature]
27-1-95

